

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.18
C.P. (IB) No.79/BB/2022

IN THE MATTER OF:

M/s. Flipkart Farmermart Pvt. Ltd. ... Petitioner
Vs.
The ROC, Karnataka ... Respondent

Order under Section 59(7) of IBC, 2016

Order delivered on 10.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Lakshmi P.

ORDER

1. Heard the learned Counsel for the Petitioner.
2. In compliance to the order dated 27.05.2024, the Petitioner has filed a compliance memo vide diary no. 3043 dated 29.05.2024, and the same is taken on record.
3. **Order Reserved.**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Puja

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)